

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 11/17, IA 18/17, 19/17 & 20/17.	-	For filing Vakalat for other Petitioners	59	Himayat Alikhan & Others Vs Associate Décor Ltd., & 24 Others
IA 26, 27 & 29/17 in CP 10/16				

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Bhanya Mohan Rhea Mathew	R 2-21	Rhean
2	K C SUDARSHAN K M VASUKI Advocate	Petitioners	Kc Sudarshan K M Vasuki

ORDER

Kesthur & Kesthur Advocates filed vakalath for Petitioners No. 2 to 4.
Counsel for Respondents are present. Counsel for petitioner requested
adjournment. List it on 09.01.2018.


Member (T)


Member (J)